

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2532
ANSWERED ON:06.02.2014
HYDRO POWER PROJECTS IN ARUNACHAL PRADESH
Thamaraiselvan Shri R.

Will the Minister of POWER be pleased to state:

- (a) whether many hydro power projects in Arunachal Pradesh were held up for many reasons and the Government has decided to fast track them;
- (b) if so, the details thereof and the steps taken by the Government to expedite their completion;
- (c) whether the Government needs to complete the hydro power projects in Arunachal Pradesh quickly for many reasons; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : Arunachal Pradesh accounts for more than one third of the identified hydroelectric potential in the country. The country is facing considerable peak power and energy shortages, which necessitates that the hydroelectric potential of the state is exploited at the earliest.

Steps being taken by the Government for timely completion and commissioning of projects include, inter-alia, monitoring of the projects by Central Electricity Authority (CEA); review with the developers to resolve outstanding issues; independent follow up and monitoring of progress by the Power Project Monitoring Panel (PPMP); fast-tracking efforts in preparation and concurrence of the DPRs; efforts to monitor the development of infrastructure required including roads and bridges for development/implementation of these projects.